## THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR ORDER SHEET APPLICATION NO.: OA 208/2003

Applicant (s)

Abdul Hakim

Respondent (s) UOI & Others

(ocate for Respondent (s)

Advocate for Applicant (s)		Respondent (s)
NOTES OF THE REGISTRY	ORDER OF THE TR	BUNAL
	9.5.2003  Mr. Shiv Kumar, Counsel for The learned counsel to withdraw this OA. Consect as withdrawn.  (A.P. NAGRATH)  MEMBER (A)	l mariant wants

College Minder